with the emotional problems of students; and

(b) if so, the reaction of Government thereto?

The Minister of Education (Dr. Triguna Sen): (a) The Committee has suggested introduction of a properly organised counselling system in the Universities and Colleges The Committee has further recommended that if this cannot be undertaken on a large scale due to paucity of resources, the tutorial system should be improved and encouraged.

(b) The Government generally agree with these suggestions.

## LAS. Training

1737. Dr. M. Santosham: Will the Minister of Home Affairs be pleased to state:

- (a) the length of the period of training given to young men and women selected to the Indian Administrative Service before they are assigned independent charge as Heads of Departments or District Administrators;
- (b) whether there is a prescribed period of training and, if so, whether it is uniformly applicable to all States;
- (c) how does their efficiency compare with those who are promoted from the ranks by virtue of their long period of service and experience;
- (d) whether there is any age restriction for I.A.S. officials for eligibility to responsible Administrative posts involving independent charge; and
- (e) whether Government propose to introduce either minimum age or minimum period of experience before I.A.S. officials are posted as Administrative Heads?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). There is no prescribed period of training for examination recruits before appointment to senior posts and as Heads of

Departments or District Officers, Such recruits are put on probation for two vears and thereafter they are also appointed to junior posts for on-thejob training and experience. late Shri V. T. Krishnamachari in his report in "Indian and State Administrative Services and Problems of District Administration" recommended a pattern of training to be imparted to examination recruits before being put in charge of districts and had suggested that a district charge should be given towards the end of the sixth or in seventh year of service The State Governments are following the recommendations to the extent possible depending on local conditions.

- (c) The annual competitive examination for the IAS is of a very high standard and is made against 75 per cent of the senior posts in each State Cadre, State Civil Service officers who have completed eight years' service are eligible to be considered for appointment to the I.A.S. against the remaining 25 per cent of the senior posts by selection. No comparison of efficiency after dividing officers into two such groups is practicable.
- (d) No. It depends on suitability for such appointment.
- (e) No, since the fitness for holding such posts is already determined on considerations of length of service, maturity and experience.

## Allotment of C.S.I.R. Accommodation in Jamshedpur

1733. Shri Bhogendra Jha: Will the Minister of Education be pleased to state:

- (a) whether it is a fact that recently some quarters were allotted to some officers who joined only in March, 1967 disregarding the rules for allotment of accommodation in C.S.I.R. in Jamshedpur while many senior officers are waiting for years for accommodation;
- (b) whether residential quarter within the Low Shaft Furnace premises is kept unallotted for years caus-